

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH

(IB)-180(PB)/2017

In the matter of :

HMTC Engineering Co. (P) Limited

....PETITIONER

Vs.

EnergO Engineering Projects Limited

... RESPONDENT

SECTION :

Under Section 9 of (IBC)

Order delivered on 18.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

:-

For the Respondent

: Mr. K. Datta, Advocate

Mr. Hemant Sharma, Advocate

ORDER

As in C.P (IB)-130 (PB)/2017.



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
18.8.2017